

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : **M/s St.John Freight Systems Ltd**

**PETITION NUMBER** : **CP/759/IB/2018**

**APPLICATION NUMBER** : **a) IA(IBC)/1473(CHE)/2024  
b) IA(IBC)/359(CHE)/2024  
c) MA/445/2019  
d) IA/1183/IB/2020  
e) MA/1270/2019 IN MA/445/2019**  
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**ORDER**

**206.a. IA(IBC)/1473(CHE)/2024 IN CP/759/IB/2018**

Ld. Counsel Mr. N.P. Vijay Kumar for the Applicant. Ld. Counsel Mr. T.K. Bhaskar for the Liquidator.

This is an Application seeking condonation of delay of 13 days in filing the counter statement and **the reason for delay is given at para no.5 of the Application which is reproduced below:**

*"5. The Stakeholders Consultation Committee meeting was held on 16.05.2024, where the Application being I.A. No. 359 of 2024 was placed before the Committee for instructions, where the Committee had raised serious objections as against the Application. However, due to Public Auction, the Liquidator as well as the Stakeholders Consultation Committee were unable to file the Counter Statement to the Interlocutory Application being I.A. No. 359 of 2024 in time."*

In view of the above delay is condoned and counter be taken on record.

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Let the counter be served on the Liquidator.

Rejoinder, if any, be filed within 3 weeks thereafter.

**IA(IBC)/1473(CHE)/2024 is disposed off.**

**206.b. IA(IBC)/359(CHE)/2024 IN CP/759/IB/2018**

**206.c. MA/445/2019 IN CP/759/IB/2018**

**206.d. IA/1183/IB/2020 IN CP/759/IB/2018**

**206.e. MA/1270/2019 IN MA/445/2019 IN CP/759/IB/2018**

Ld. Counsel Mr. T.K. Bhaskar for the Liquidator. Ld. Counsel Ms. Pavithra Dayalan appears for R19 in MA 1270 2019.

In IA's Pleadings are complete.

List all the above applications for **physical hearing on 03.09.2024.**

Sd/-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk